

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 115/2016

AJAY KUMAR PANDEY

Appellant(s)

VERSUS

IN RE:- PIYUSH VERMA ADDL. CIVIL JUDGE
(JUNIOR DIVISION) JALAUN AT ORAI

Respondent(s)

(with appln. (s) for bail and exemption from filing O.T. and permission to file additional documents and stay and office report)

Date : 04/07/2016 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

For Appellant(s) Mr. Gaurav Agarwal, Adv.
Mr. C. George Thomas, Adv.
Mr. Ejaz Maqbool, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

At the request of the learned counsel for the appellant,
list on 29.07.2016.

(Jayant Kumar Arora)
Sr. P.A.

(Saroj Gaur)
Court Master